## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2964 ANSWERED ON:27.08.2013 LEGISLATURE FOR ANDAMAN AND NICOBAR ISLANDS Natarajan Shri P.R.;Ray Shri Bishnu Pada

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken any steps for constitution of a Legislative Assembly or body like Pradesh Council for Andaman and Nicobar Islands; and

(b) if so, the time by which the Legislative Assembly or Pradesh Council for Andaman and Nicobar Islands is likely to be constituted?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): No, Madam. At present, there is no proposal to establish a Legislative Assembly for Andaman and Nicobar Islands in view of financial and administrative considerations.